

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No. 279 of 1996

Monday this the 25th day of March, 1996.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR. P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. A.R.Mohanam, Junior Telecom Officer,  
Department of Telecommunications,  
Power Plant and Air Conditioning  
X Bar Exchange,Trichur.
2. P. Indira, Junior Telecom Officer,  
Department of Telecommunications,  
Crossbar Exchange, Trichur.
3. M.R.Padmavathy, Junior Telecom Officer  
(Trunks) Department of Telecommunications,  
Trunk Exchange, Trichur.
4. M. Balamani, Junior Telecom Officer Telex  
Department of Telecommunications,  
Office of the Assistant Engineer  
(Telex) Trichur.
5. P.Suresh, Junior Telecom Officer,  
Department of Telecommunications,  
X Bar Exchange, Trichur.
6. K.G.Vijayan, Junior Telecom Officer,  
Department of Telecommunications,  
X Bar Exchange, Trichur.
7. C.V.Mohandas, Junior Telecom Officer,  
Department of Telecommunications,  
Office of the Assistant Engineer,  
X Bar Exchange,Trichur.
8. N.A.Raman, Junior Telecom Officer,  
Department of Telecommunications,  
Office of the Assistant Engineer,  
Cross Bar Exchange (Maintenance)  
Trichur.
9. K.A.Rajan, Junior Telecom Officer,  
Department of Telecommunications,  
Special Officer on duty for  
Railway Electrifications, Kunnamkulam.
- 10.P.N.Mohanam, Sub Divisional Engineer  
(Phones), Department of Telecommunications,  
Trichur.
- 11.M.I.Thomas, Sub Divisional Engineer,  
Department of Telecommunications,  
Cross Bar Maintenance Exchange,  
Trichur.
- 12.T.K.Appu, Sub Divisional Engineer  
(Phones Cable Constructions)  
Department of Telecommunications,  
Trichur.

13. P.V.Rajan, Junior Telecom Officer, Department of Telecommunications, Telephone Exchange, Vellangallur.
14. P.N.Dharmadas, Junior Telecom Officer, Department of Telecommunications, Telephone Exchange, Perinnanam, Trichur.
15. Ambika Raman, Junior Telecom Officer Department of Telecommunications (Internal) Department of Telecommunications, Telephone Exchange, Kodungallur.
16. K.V.Shanmughadasan, Junior Telecom Officer, Department of Telecommunications, Telephone Exchange, Kodungallur.
17. V.A.Chandrika, Junior Telecom Officer, Department of Telecommunications, Telephone Exchange, Irinjalakuda.
18. M.P.Rajagopan, Junior Telecom Officer (Cables), Department of Telecommunications, Irinjalakuda.
19. M.V.Gangadharan, Junior Telecom Officer, Sub Divisional Officer (Telegraphs) Irinjalakuda.
20. G.C.Pullokaran, Junior Telecom Officer(Cables North) Department of Telecommunications, Kanattukara, Trichur.
21. N.K.Narayanan Unni, Sub Divisional Engineer, Department of Telecommunications, E10B Exchange, Chembukkavu, Trichur.
22. T.O.Baby, Junior Telecom Officer(Outdoor) Department of Telecommunications, Punalur.
23. Radhakrishnan Thampuran, Junior Telecom Officer, Department of Telecommunications, Kanattukara, Trichur.
24. T.T.Jose, Sub Divisional Engineer, Department of Telecommunications, E10B Exchange, Trichur.
25. Sivadasan, Junior Telecom Officer, Department of Telecommunications, Minor Installations, Coaxial Station, Trichur.
26. T.G.Gopalakrishnan, Junior Telecom Officer (External) Department of Telecommunications, Ollur, Trichur.
27. P Vijayan, Junior Telecom Officer, Department of Telecommunications, E10B Telephone Exchange, Ollur, Trichur. .... Applicants

(By Advocate Mr. P.Santhoshkumar)

Vs.

1. Union of India represented by the Secretary, Ministry of Communications, New Delhi.
2. The General Manager, Department of Telecommunications, Telecom District, Trichur.
3. The General Manager, Department of Telecommunications, Telecom District, Pathanamthitta.
4. The Chief General Manager, Telecommunications, Thiruvananthapuram. .. Respondents

Application having been heard on 25.3.1996, the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

The question raised is whether the period of training will count for purpose of increment. Claiming that it will count, first applicant has made A4 representation and that is pending consideration before 4th respondent Chief General Manager, Telecommunications, Trivandrum. 4th respondent will consider the representation and pass a speaking order thereon within four months from today.

2. Applicants will forward a copy of the original application and a copy of this order to fourth respondent for compliance.
3. With the aforesaid directions, we dispose of the original application. No costs.

Dated the 25th day of March, 1996.

  
P.V. VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

LIST OF ANNEXURE

1. Annexure A4: True copy of the representation dated 22.10.94 of the 1st applicant to the Chief General Manager, Telecommunications, Thiruvananthapuram.